

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 110 of 2011

Dated : 20th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Awadh Wood Products

... Appellant(s)

Versus

U.P.P.C.L & Ors.

...Respondent(s)

Counsel for the Appellant(s):

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Counsel for the Respondent (s):

Mr. Pradeep Misra & Mr. Daleep Dhayani

ORDER

The learned counsel for the Appellant is absent. But however, a letter has been circulated seeking for an adjournment.

The learned counsel for the Respondent is present. He submits that the reply has already been filed.

Post the matter for hearing on **15.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ ks